

NOTICE

Please take notice that Hon'ble Division Bench No.03 comprising Hon'ble Mr. Justice S. Chandrashekhara and Hon'ble Mr. Justice Ratnaker Bhengra will not sit today i.e on 10.05.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No.02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Gautam Kumar Choudhary in court No.12.

Please take notice that Hon'ble Mr. Justice S. Chandrashekhara will not hold Court today i.e on 10.05.2022.

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single today i.e on 10.05.2022 at 11.30 A.M. in Court No.08 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Navneet Kumar will not hold Court today i.e on 10.05.2022. Urgent matters, if any, of the roster of His Lordship may be mentioned before Hon'ble Mr. Justice Sanjay Kumar Dwivedi in Court No.09.

By Order,

Sd/-

(Debasis Mohapatra)
Joint Registrar (L&C)

Dated the 10th May,2022
High Court of Jharkhand, Ranchi

NOTIFIED CASES CAUSELIST For Tuesday The 10th May 2022

COURT NO. 8

SINGLE BENCH (BENCH ID-24727)

AT 11:30 AM

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Hearing

1	Cr.A(Sj)/253/2010	PAWAN SAH AND ANR vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	PURNENDU KUMAR JHA	BINOD SINGH (A.P.P.) MANOJ KR MISHRA
2	Cr.A(Sj)/856/2010	SHIVLAL MARANDI AND ORS vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	LAKHAN CHANDRA ROY SANJAY KUMAR TIWARI	M.PALIT (A.P.P.) Tarun kumar (APP)
3	Cr.A(Sj)/857/2010	CHHEDI □ JAINUDDIN ANSARI vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	RANJAN KUMAR SINGH	R.S.SINGH (A.P.P.) NEHALA SHARMIN
wt4	Cr.A(Sj)/347/2012	KHABIR ANSARI vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	AASHISH KUMAR GAURAV	S.K.DUBEY(A.P.P.) MD. HATIM
5	Cr.A(Sj)/858/2010	PARMESHWAR BARI vs STATE OF JHARKHAND THROUGH TUS CODE OF CRIMINAL PROCEDURE, 1973	RAMAKANT TIWARI JAI SHANKAR TRIPATHI	SHAILESH KR SINHA
6	Cr.A(Sj)/865/2010	ANSHU KUMAR SRIVASTVA □ ASHU SRIVASTVA vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	RAHUL DAS PRAVEEN AKHOURI TEJO MISTRY	S.MAJI (A.P.P.) PRIYA SHRESTHA PRABHU DAYAL AGRAWAL
7	Cr.A(Sj)/866/2010	AJAY YADAV □ BARA BABU AND ANR vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	JAI SHANKAR TRIPATHI NAZIA RASHID MANJULA UPADHYAY	S.N.RAJGARHIA (A.P.P.) VANDANA BHARTI
8	Cr.A(Sj)/868/2010	AZIBUR SEIKH vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	RAKESH KUMAR SAHJA NAND SARSAWATI	PREM PRAKASH (A.P.P.) VANDANA BHARTI
9	Cr.A(Sj)/876/2010	MIHIR SOREN AND ANR vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	INDU SHEKHAR GUPTA MD. ZAID AHMED	SADHNA KUMAR (A.P.P.) RUBY PANDEY ADVOCATE GENERAL
10	Cr.A(Sj)/896/2010	FIROZ KHAN vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	BIJAY KUMAR SINHA	J.MAHTO (A.P.P.) SHAILESH KR SINHA
11	Cr.A(Sj)/902/2010	URMILA DEVI AND ANR. vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	CHANDRA SHEKHAR PRASAD	MUKESH KUMAR (A.P.P)
wt12	Cr.A(Sj)/523/2011	SHIV LAL MAHTO □ SHEO LAL MAHTO vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	CHANDRA SHEKHAR PRASAD	SADHNA KUMAR(A.P.P.)
13	Cr.A(Sj)/904/2010	HASIB ANSARI AND ORS vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	ARBIND KUMAR SINHA	M.B.LAL (A.P.P.) SUPRIYA DAYAL ANURAG KASHYAP
14	Cr.A(Sj)/907/2010	ARJUN PRASAD MAHTO vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	RAMAWATAR SHARMA	NITU SINHA (A.P.P.)

15	Cr.A(SJ)/908/2010	AWDHESH KUMAR GOSWAMI □ AWADESH KUMAR GOSWAMI VS STATE OF JHARKHAND	R.C.P.SAH C.A.BARDHAN	SHEKHAR SINHA (A.P.P.)
----	-------------------	---	--------------------------	------------------------

CODE OF CRIMINAL PROCEDURE, 1973